

Rs. 70.98 crores during 1990-91 in Andhra Pradesh.

**Service conditions of employees of Railway Canteens**

4239. SHRI M. SELVARASU: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government's attention has been drawn to the recent Supreme Court Judgement that the employees of the statutory and non-statutory recognised canteens run by the Railways throughout the country are entitled to the same service conditions as those of railway employees;

(b) if so, the details thereof and Government's reaction thereto;

(c) whether any steps are being taken to implement the same, if so, the details in this regard;

(d) whether Government have any proposal to bring the caterers in long distance trains also under this category, if so, the details thereof; and

(e) if not, the reasons therefor;

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) and (c). Briefly stated, Supreme Court in their Judgement dated 27.2.90 has declared the employees of 89 statutory Railway canteens and 173 non-statutory recognised Railway canteens as railway servants, eligible for all benefits, from the dates as specified. Steps have already been initiated to implement the Judgement.

(d) and (e). Pantry Car services are managed either departmentally or through licences. In case of departmentally managed Pantry Cars, most of the staff are regular railway employees. However, there

are some commission bearers also who are being absorbed gradually subject to suitability and availability of vacancies. The staff of private licences cannot be brought under the category of railway servants.

**New Airports/Airstrips in Maharashtra**

4240. DR. VENKATESH KABDE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the names of cities in Maharashtra where Government are planning new airports/airstrips and expansion schemes;

(b) the reasons for delay in the expansion of Nanded airstrip; and

(c) the steps proposed to be taken to expedite the expansion work of this airstrip?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) The National Airports Authority has no plans to construct any new airport in Maharashtra. However, it has plans to expand Nagpur airport.

(b) and (c). The National Airports Authority has no plans to expand Nanded airstrip which belongs to the Government of Maharashtra.

**Jamnagar-Bhuj Flight from Bombay**

4241. SHRI BABUBHAI MEGHJI SHAH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Indian Airlines has changed the schedule for Jamnagar-Bhuj flight from Bombay;

(b) if so, the reasons thereof?

(c) whether passengers from Gulf, U.K. and Africa to Bhuj via Bombay stay at Bom-